

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.542/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

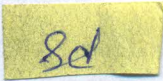
Name of the Company		Navbharti Builders (India) Pvt.Ltd.-Versus-Registrar of Companies, Bihar.	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

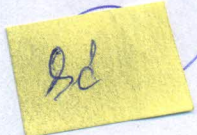
111	SURENDRA SINGH, ADVOCATE	Appellant company	S. Singh, Adv 05.12.2017
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ORDER

Ld. Counsel for the petitioner is present.

List on 07/02/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)